

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP /175/241/HDB/2017
NAME OF THE COMPANY	Sreechandi Cold Storage Pvt Ltd
NAME OF THE PETITIONER(S)	Ramanamurthy Mallampati
NAME OF THE RESPONDENT(S)	Sreechandi Cold Storage Pvt Ltd & (02) others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Vijay Bhaskar	Adv for pels	9666443699	[Signature]


Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy	Advocate Counsel for Respondents	vvr201@gmail.com 12ad3	[Signature]
K. Vijay Bhaskar	Counsel for Comptroller	9666443699	[Signature]

Heard Shri.K.Vijay Bhaskar, learned counsel for the petitioner and Shri. V. Venkata Rami Reddy, learned counsel for the Respondents.

Learned counsel for the respondent accepts notice on behalf of all the respondents and waives notice and request time for giving reply. Post the case on 14.11.2017 for final hearing.


Member (Technical)


Member (Judicial)